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HIGH COURT OF CHHATTISGARH, BILASPUR**(Judgment/Order delivered on 12.12.2019)****WPS No. 8633 of 2019**

1. Parmeshwar Yadav S/o Shri Muritram Yadav Aged About 28 Years R/o 417 Misda, District : Janjgir-Champa, Chhattisgarh
2. Digeshvari Sahu D/o Shri Asharam Sahu Aged About 24 Years R/o Village Paraspol, District : Raipur, Chhattisgarh
3. Ramjee Jaiswal S/o Shri Ramnaresh Jaiswal Aged About 27 Years R/o Ward No. 15 Shaheed Bhagat Singh Ward, Double Storey Quarter No. 1059 Bhatgaon, District : Surajpur, Chhattisgarh
4. Tikendra Sahu S/o Shri Tuman Lal Sahu Aged About 24 Years R/o Lalbahadur Nagar, District : Rajnandgaon, Chhattisgarh
5. Pappu Kumar Verma S/o Shri Birjhu Ram Aged About 28 Years R/o Village Karhidih, P.O. Kharli Teh. Aarang, District : Raipur, Chhattisgarh ---

Petitioners**Versus**

1. State of Chhattisgarh through the Secretary, Department of Home (Police), Mahanandi Bhawan, Mantralaya, Atal Nagar, Nawa Raipur, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No 4 Sector - 19 , Near Indrawati Bhawan Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 04 Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No 4 Sector - 19, Near Indrawati Bhawan Atal Nagar, District : Raipur, Chhattisgarh ---

--- Respondents**WPS No. 8632 of 2019**

1. Ashish Singh S/o. Shri Satyendra Singh Aged About 28 Years R/o. House No. 4, Ward No. 13 Azad Chowk, Ram Nagar, Kohka Supela, Bhilai, District-Durg Chhattisgarh
2. Pintu Singh S/o Shri Devnath Singh Aged About 27 Years R/o Ward No. 49, Railway Colony, Sector 7 Civic Centre Bhilai District : Durg, Chhattisgarh
3. Dinesh Singh S/o Shri Lalan Singh Aged About 29 Years R/o Ward No. 63, Ashish Nagar, West Risali Civic Centre, Bhilai, District : Durg, Chhattisgarh
4. Ajay Kumar S/o Shri Kailash Aged About 29 Years R/o Quarter No. 7a Road 25, Ward 43, Sector 4, Bhiali 1, District : Durg, Chhattisgarh
5. Chandra Prasad Gautam S/o Shri Premnarayan Aged About 28 Years R/o 252 Shashtri Nagar, Ward 18, Camp0-18, Supela Bhilai, District : Durg, Chhattisgarh

---- Petitioners



Versus

1. State of Chhattisgarh through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/ Selection) Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- Respondents

WPS No. 8650 of 2019

1. Prakash Tiwari S/o Shri Raghunandan Tiwari Aged About 29 Years R/o Ward No. 5 Gudipara Dhooma, Bilaspur, District : Bilaspur, Chhattisgarh
2. Nandlal Rathore S/o Shri Balram Rathore Aged About 27 Years R/o Village Gataura, District : Bilaspur, Chhattisgarh
3. Vijay Narayan Banjara S/o Shri Vidyachand Banjara Aged About 28 Years R/o 281 Sicha Colony Darri Jamnipali, Ward No. 35 Darri, Korba, District : Korba, Chhattisgarh
4. Ashish Ray S/o Shri Satish Ray Aged About 27 Years R/o Janji (Sipat), District : Bilaspur, Chhattisgarh
5. Ramji S/o Shri Nandlal Aged About 28 Years R/o Village Kheda Tehsil - Nawagarh Kheda, District : Bemetara, Chhattisgarh

--- Petitioners

Versus

1. State of Chhattisgarh through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General Of Police (Administration) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- Respondents

WPS No. 8657 of 2019

1. Karam Lal Sahu S/o Shri Shatrughan Sahu Aged About 33 Years R/o House No 145 Village Bhajpuri, Post Bhagat Devri, Bhjpuri, District : Mahasamund, Chhattisgarh
2. Satendra Kumar Gupta S/o Hari Shankar Gupta Aged About 27 Years R/o Mohan Hotel, Near Bus Stand Jamgaon, District : Durg, Chhattisgarh
3. Aakash Kumar Soni S/o Late Shri Rajesh Soni Aged About 26 Years R/o 26 Goutiyapara, Ward No. 16, Bemetara, District : Bemetara, Chhattisgarh



4. Rahul Pandey S/o Shri Shesh Narayan Pandey Aged About 29 Years R/o House No. 125, Ward No. 16, Naya Para District - Bemetara Chhattisgarh.
5. Ashu Tiwari S/o Shri Mukhdev Tiwari Aged About 29 Years R/o Old Minus, Ward No. 13, Bhatgaon, Bhatgaon Colly, District Surjpur, Chhattisgarh. ---
Petitioners

Versus

1. State of Chhattisgarh through The Secretary, Department of Home(Police) Mahanadi Bhawan Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No 4 Sector - 19 Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Blocks No. 4 Sector - 19 , Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
--- Respondents

WPS No. 8664 of 2019

1. Gopal Kahar S/o Shri Javahar Lal Aged About 30 Years R/o Ward No. 13, Bemcha, District : Mahasamund, Chhattisgarh
2. Upendra Kumar Patel S/o Ramgali Patel Aged About 28 Years R/o Bhathori, Basna, District : Mahasamund, Chhattisgarh
3. Jitendra Singh S/o Dhal Singh Aged About 20 Years R/o Patnam Para Ward No. 4, Sukma, District : Sukuma, Chhattisgarh
4. Tameshwar S/o Shri Ishwar Prasad Aged About 32 Years R/o Ward No. 5 Semra Para, Sambalpur Latari District : Surajpur, Chhattisgarh
5. Bedram Kuraiti S/o Shri Shobha Ram Kuraiti Aged About 26 Years R/o House No. 153, Ward No. 9, Awas Para, Kariha, Village Haradula, District : Kanker, Chhattisgarh
--- Petitioners

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh.
2. Director General of Police Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
--- Respondents

WPS No. 8674 of 2019

1. Sunil Ajgalley S/o Shri Surendra Ajgalley Aged About 29 Years R/o Village Pachpedi , District : Bilaspur, Chhattisgarh



2. Suryabhan Bhaskar S/o Shri Devnath Bhaskar Aged About 34 Years R/o House No.8, Ward No. 9, Avaspara, Village Gourgaon, Post Office Nathiya, District : Kanker, Chhattisgarh
3. Bhuwan Bhaskar S/o Shri Suresh Kamlakar Aged About 22 Years R/o Village Surkulkari Police Station Masturi, District : Bilaspur, Chhattisgarh
4. Rupendra Kumar Sahu S/o Jeevan Lal Sahu Aged About 31 Years R/o Ward No.4, Awaradabri, Khallari, District : Mahasamund, Chhattisgarh
5. Pramod Kumar Dhritlahre S/o Shri Chandrika Prasad Dhritlahre Aged About 29 Years R/o House No. 407 Leela Chowk, Chherkapur, District : Balodabazar-Bhathapara, Chhattisgarh

--- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No.4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No.4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- **Respondents**

WPS No. 8686 of 2019

1. Vijay Kumar S/o Shri Dinesh Kumar Aged About 21 Years R/o Village - Akalsara , District : Janjgir-Champa, Chhattisgarh
2. Rupeshwar Prasad S/o Shri Kritram Sahu Aged About 30 Years R/o Village Jhiriya Post Kamta Tehsil Simga, District : Balodabazar-Bhathapara, Chhattisgarh
3. Digeshwar Prasad Verma S/o Shri Hriday Ram Aged About 30 Years R/o Ward No. 05 Village Kesli, Post - Bhainsa, Kesli (Khilora), District : Balodabazar-Bhathapara, Chhattisgarh
4. Vasudev Manhar S/o Shri Moharsay Manhar, Aged About 30 Years R/o House No. 14, Kodwa (Kotawa) District : Balodabazar-Bhathapara, Chhattisgarh
5. Sona Lal Sinha S/o Shri Tula Ram Sinha Aged About 26 Years R/o House No. 77, Ward House 05, Sangli, Ambagarh Chouki, District : Rajnandgaon, Chhattisgarh

--- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh



4. Deputy Inspector General of Police (Administration) , Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
--- Respondents

WPS No. 8702 of 2019

1. Somprakash Bais S/o. Shri Uttam Bais Aged About 29 Years R/o House No. 18 Ward No. 8, Bhata Para Deort, District : Dhamtari, Chhattisgarh
2. Bharat Thakur S/o. Shri Vijay Thakur Aged About 27 Years R/o House No. 142 Ward No. 24, Shiv Chaowk Fauji Saloon, Nayapara, District : Mahasamund, Chhattisgarh
3. Maniram Dhruw S/o Shri Jantram Dhruw Aged About 28 Years R/o House No. 34, Dhruw Para, Mopki, Dhaneli, District : Balodabazar-Bhathapara, Chhattisgarh
4. Indra Kumar Sahu S/o Shri Lachhi Ram Aged About 29 Years R/o Village-Paraskol, District : Mahasamund, Chhattisgarh
5. Roshan Lal Sahu S/o Shri Bhukhan Lal Sahu Aged About 30 Years R/o Village-Paraskol, District : Mahasamund, Chhattisgarh
--- Petitioners

Versus

1. State of Chhattisgarh Through- The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 4, Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4, Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
--- Respondents

WPS No. 8716 of 2019

1. Sanjay Kumar Kashyap S/o Shri Mohan Lal Kashyap Aged About 29 Years R/o Village Salkhan Police Station Sheorinarayan, District : Janjgir-Champa, Chhattisgarh
2. Bisendra Kumar Goyal S/o Shri Jaipal Goyal Aged About 27 Years R/o Village Mahaka, Rahaud Police Station Sheorinarayan, District : Janjgir-Champa, Chhattisgarh
3. Dalveer Singh Lahre S/o Shri Chhotelal Lahre Aged About 27 Years R/o Ward No.12, Bajarpara Kosir Pamgarh, District : Janjgir-Champa, Chhattisgarh
4. Anit Kumar Dinkar S/o Shri Ram Kumar Dinkar Aged About 28 Years R/o Ward No.18, Charpara Kosir Pamgarh, District : Janjgir-Champa, Chhattisgarh
5. Rajesh Kumar Sen S/o Shri Narad Sen Aged About 28 Years R/o House No. 43, Ward No. 03, Shrivaspara Charaunda Bundeli, District : Mahasamund, Chhattisgarh
--- Petitioners

Versus



1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
 2. Director General of Police Police Headquarters, Block No. 4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
 3. Additional Director General of Police (Recruitment/ Selection), Police Headquarters, Block No. 4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
 4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
- Respondents**

WPS No. 8722 of 2019

1. Bhuneshwar Nishad S/o Shri Janak Ram Nishad Aged About 25 Years R/o Village Gabda, Bhimbhori Berla District- Bemetara, Chhattisgarh.
 2. Manohar Singh Sidar S/o Shri Ramsingh Sidar Aged About 30 Years R/o House No. 1 Ward No. 1 Badesajapali, District : Mahasamund, Chhattisgarh
 3. Jaylal Yadav S/o Shri Subaran Yadav Aged About 28 Years R/o House No. 65/4 Ward No. 8, Bhawarchua, Basna, District : Mahasamund, Chhattisgarh
 4. Ashutosh Nirmalkar S/o Shri Parasram Nirmalkar Aged About 23 Years R/o School Para, Khond, District : Janjgir-Champa, Chhattisgarh
 5. Dilip Kumar Yadav S/o Shri Shatrughan Yadav Aged About 30 Years R/o House No. 407, Ward No. 18, Amraiya Para, Taga, District : Janjgir-Champa, Chhattisgarh
- Petitioners**

Versus

1. State of Chhattisgarh through the Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
 2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
 3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
 4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No.4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
- Respondents**

WPS No. 8724 of 2019

1. Chetan Singh Kanwar S/o Shri Purshottam Kanwar Aged About 33 Years R/o Ward No. 14, Village - Rankadih , District : Dhamtari, Chhattisgarh
2. Parmeshwar Sahu S/o Shri Gayaram Sahu Aged About 22 Years R/o Ward No. 17, Rankadih, Bhothidih , District : Dhamtari, Chhattisgarh
3. Lekhan Lal Sahu S/o Shri Leela Ram Rahu Aged About 31 Years R/o House No. 143, Ward No. 6 Giraud, Khairjithi , District : Dhamtari, Chhattisgarh
4. Shailendra Kumar S/o Shri Tularam Aged About 32 Years R/o House No. 260, Ward No. 3, Rankadih, Bhothidih , District : Dhamtari, Chhattisgarh



5. Kartikram Yadav S/o Shri Guntiram Yadav Aged About 28 Years R/o House No. 73, Ward No. 1, Village - Bhurkoni, Tehsil Pithoura District - Mahasamund Chhattisgarh. --- **Petitioners**

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police) Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters , Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection) , Police Headquarters , Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters , Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 8737 of 2019

1. Yogesh Kumar Khandekar S/o Shri Khikhran Khandekar Aged About 29 Years R/o Ward Number 8/101/1, Dudga, School Para, Bhadra, District : Janjgir-Champa, Chhattisgarh
2. Yashwant Rai S/o Shri Balram Prasad Rai Aged About 22 Years R/o House Number 275, Ward Number 12, Surholi, Kusmi Birla, District : Bemetara, Chhattisgarh
3. Deepak Rajak S/o Shri Lakhan Lal Rajak Aged About 26 Years R/o Village And Post Lamer, District : Bilaspur, Chhattisgarh
4. Satish Singh S/o Shri Kamal Singh Aged About 28 Years R/o Village Dhami, Chakarbhata, District Bilaspur, Chhattisgarh., District : Bilaspur, Chhattisgarh
5. Rahul Dubey S/o Shri Uttam Dubey Aged About 30 Years R/o House Number 2620, Kalikanagar, Tifra, District Bilaspur, Chhattisgarh., District : Bilaspur, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur, Chhattisgarh., District : Raipur, Chhattisgarh
2. Director General of Police Plice Headquarters, Block Number 4, Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh., District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block Number 4, Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh., District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block Number 4, Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh., District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 8747 of 2019

1. Dev Prakash S/o Shri Devilal Sahu Aged About 28 Years R/o Village Kharkena, Post Hirri Mines District Bilaspur Chhattisgarh.



2. Radheshyam S/o Shri Jahri Ram Aged About 27 Years R/o Village Manikpur Post Office Ghoghar Tehsil Nawagarh, District Bemetara Chhattisgarh.
3. Phagu Singh S/o Shri Paltan Singh Thakur Aged About 28 Years R/o Village Manikpur Post Office Ghoghar Tehsil Nawagarh, District Bemetara Chhattisgarh.
4. Jeevan Lal S/o Shri Chhotu Ram Chandravanshi Aged About 26 Years R/o House No. 56, Lakhanpur, Kalan District Kawardha Chhattisgarh., District : Kawardha (Kabirdham), Chhattisgarh
5. Vijay Singh Netam S/o Shri Ramchandra Netam Aged About 34 Years R/o Ward No. 4 Dongariya, Kalan, District Kawardha District : Kawardha (Kabirdham), Chhattisgarh

--- **Petitioners**

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh., District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4, Sector, 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4, Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.

--- **Respondents**

WPS No. 8763 of 2019

1. Naresh Sahu S/o. Shri Santu Sahu Aged About 27 Years R/o. Ward No. 7, Yadav Nagar, Ram Mandir Tifra District Bilaspur Chhattisgarh, District : Bilaspur, Chhattisgarh
2. Suaj Pandey S/o Shri Yugal Kishore Pandey Aged About 28 Years R/o Ward No. 4, Near Masjid, Yadunandan Nagar, Tifra District Bilaspur Chhattisgarh.
3. Toshan Sharma S/o Ram Jeewan Aged About 29 Years R/o Ward No. 5, Near Garden, Sai Vihar Colony, Yadunandan Nagar, Tifra District Bilaspur Chhattisgarh,
4. Satish Kumar Paikra S/o. Shri Puneet Kumar Paikra Aged About 30 Years R/o Patel Para, Gram Panchayat-Kunwarpur, Post- Lakhanpur, , District : Surguja (Ambikapur), Chhattisgarh
5. Rajendra Kumar Sahu S/o. Shri Bhau Ram Sahu Aged About 37 Years R/o. Village Sakra District- Bilaspur Chhattisgarh.

---- **Petitioners**

Versus

1. State of Chhattisgarh Through- The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh.
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.



4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh. --- Respondents

WPS No. 8764 of 2019

1. Dinesh Kumar Anant S/o Shri Amrit Lal Anant Aged About 30 Years R/o House No. 45 Churtela, Pamgarh, District Janjgir Champa Chhattisgarh.
2. Devdatt Chandrashekhar S/o Shri Rameshwear Prasad Mahipal Aged About 27 Years R/o Churtela, Pamgarh, District Janjgir Champa, Chhattisgarh
3. Domanlal S/o Shri Man Singh Aged About 32 Years R/o House No. 106, Sarekha Bhatagaon District Balod District : Balod, Chhattisgarh
4. Sunil Kumar Verma S/o Shri Jagdish Verma Aged About 26 Years R/o Indra Paragaon, Khurd, Dongargarh District Rajnandgoan Chhattisgarh.
5. Kesho Ram S/o Shri Ramchand Aged About 28 Years R/o Village Khobha District : Rajnandgaon, Chhattisgarh --- Petitioners

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh.
2. Director General of Police Police Headquarters, Block No. 4, Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police) Recruitment / Selection), Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh. --- Respondents

WPS No. 8770 of 2019

1. Dinesh Vaishnav S/o Shri Santosh Vaishnav Aged About 30 Years R/o Village Kanoujiyakapa Purana Mungeli District Mungeli Chhattisgarh, District : Mungeli, Chhattisgarh
2. Mahesh Yadav S/o Shri Shyamlal Yadav Aged About 23 Years R/o Post Puran, Village Kanoujiyakapa District Mungeli Chhattisgarh, District : Mungeli, Chhattisgarh
3. Hukumchand Jaiswal S/o Ramsanehi Jaiswal Aged About 29 Years R/o Mahamayapara, Post Chakarbhata District Mungeli Chhattisgarh, District : Mungeli, Chhattisgarh
4. Rameshwar Sahu S/o Shri Gaganram Sahu Aged About 28 Years R/o Ward No. 18, Karma Atak Chowk, Balera District Bilaspur Chhattisgarh, District : Bilaspur, Chhattisgarh
5. Pawan Singh Rajput S/o Shri Puneet Singh Rajput Aged About 29 Years R/o Om Zone, Abhayananda Bhawan, Shubham Vihar, Mangla District Bilaspur Chhattisgarh, District : Bilaspur, Chhattisgarh --- Petitioners

Versus



1. State Of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/ Selection), Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh, District : Raipur, Chhattisgarh
4. Deputy Inspector General Of Police (Administration), Police Headquarters, Block No. 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh, District : Raipur, Chhattisgarh

--- Respondents

WPS No. 8772 of 2019

1. Dinesh Kumar Sahu S/o Shri Asharam Sahu Aged About 31 Years R/o Village Paraskol Bana, Aarang District Raipur Chhattisgarh.
2. Manoj Kumar Diwan S/o Shri Narayan Diwan Aged About 28 Years R/o Ward No. 13, Post Office Singhi, Nayakbandha, Soram District Mahasamund District : Mahasamund, Chhattisgarh
3. Subhash Kumar S/o Dhani Ram Aged About 28 Years R/o Ward No. 3, Jhagriya Para, Village Runiyadih, Ramnagar District Surajpur Chhattisgarh.
4. Shyam Sonwani S/o Shri Bhagwati Sonwani Aged About 26 Years R/o Ward No. 13, Lalband Para Nawagarh, District Bemetara, District : Bemetara, Chhattisgarh

--- Petitioners

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh., District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh., District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh., District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4, Sector, 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh., District : Raipur, Chhattisgarh

--- Respondents

WPS No. 8787 of 2019

1. Rajesh Kumar S/o Shri Bhagwat Aged About 25 Years R/o Village Amlidih District Mungeli Chhattisgarh.
2. Ganesh Ram Lahre S/o Shri Bhuroo Ram Lahre Aged About 27 Years R/o Bhaluchuwa , District : Kawardha (Kabirdham), Chhattisgarh
3. Gajendra Nishad S/o Shri Mohan Lal Nishad Aged About 27 Years R/o House No. 15, Bastipara Gabda, Bhimbhori, District - Bemetara Chhattisgarh.



4. Poonam Singh D/o Shri Jagal Ram Aged About 24 Years R/o Khalpara, Khopa District - Surjapur Chhattisgarh.
5. Meena D/o Shri Aliram Patre, Aged About 28 Years R/o House No. 81/1 Ward No. 13 Pandaria District : Kawardha (Kabirdham), Chhattisgarh
--- **Petitioners**

Versus

1. State of Chhattisgarh through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District - Raipur Chhattisgarh.
2. Director General of Police, Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
4. Deputy Inspector General of Police (Administration) , Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
--- **Respondents**

WPS No. 8798 of 2019

1. Ramesh Puraina S/o Shri Chovaram Puraina Aged About 31 Years R/o Ward No. 173, Beldar Seoni, District Raipur, Chhattisgarh.
2. Pramod Kumar Jaiswal S/o Shri Shatrughan Lal Jaiswal Aged About 34 Years R/o 953, Bus Stand, Ward No. 15 Bilaigarh, District : Balodabazar-Bhathapara, Chhattisgarh
3. Surendra Singh Rajput Thakur S/o Tulsii Singh Rajput Thakur Aged About 28 Years R/o House No. 16(1) Thakur Para Post Office Chakarbhata, Koliha District Mungeli, Chhattisgarh.
4. Sunil Sahu S/o Shri Mukesh Sahu Aged About 21 Years R/o House No. 542354, Kukur Bada, Amanaka District Raipur, Chhattisgarh. --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police) Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur, Chhattisgarh.
2. Director General of Police Police Headquarters, Block No.4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.
3. Additional Director General of Police (Recruitment/ Selection) Police Headquarters, Block No.4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No.4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.
--- **Respondents**

WPS No. 8810 of 2019

1. Upendra Kumar Nishad S/o Shri Net Ram Nishad Aged About 22 Years R/o House No. 20 Guma -2 Near Manas Chowk District Raipur Chhattisgarh.,
2. Lomesh Kumar S/o Shri Mohan Lal Aged About 22 Years R/o Ward No 3 Rahaud District Balod District : Balod, Chhattisgarh



3. Durgesh Nirmalkar S/o Shri Raju Nirmalkar Aged About 25 Years R/o Village Guma - 2 Tenduwa, Brindwagarh, District Raipur District : Raipur, Chhattisgarh
4. Pramod Kumar Verma S/o Shri Jeevanand Verma Aged About 29 Years R/o Village Mungesar District Raipur Chhattisgarh. --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home Police, Mahanadi Bhawan Mantralaya, Atal Nagar, District Raipur Chhattisgarh.
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19 , Near Inedrawati Bhawan Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment /selection) Police Headquarters, Block 04 Sector - 19 Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
4. Deputy Inspector General Of Police (Administration) Headquarters, Block No 04 Sector 19 Near Indrawati Bhawan Atal Nagar District Raipur District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 8836 of 2019

1. Narendra Kumar Sahu S/o Shri Parmanand Sahu, Aged About 26 Years R/o Village Banahil, District : Balodabazar-Bhathapara, Chhattisgarh
2. Chandrabhushan Sahu S/o Shri Ramdayal Sahu Aged About 27 Years R/o House No. 58 Sadak Para, Banahil , District : Balodabazar-Bhathapara, Chhattisgarh
3. Dinesh Kumar Naik S/o Shri Narayan Prasad Naik Aged About 33 Years R/o Purani Basti, Uchchbhithi, Kirodimalnagar, District Raigarh Chhattisgarh.
4. Dhiraj Patle S/o Shri Chhadrika Patle, Aged About 31 Years R/o Ward No. 21, Railway Station, Village Mahmand District : Bilaspur, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh.
2. Director General of Police, Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment/selection), Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh. --- **Respondents**

WPS No. 8883 of 2019

1. Surendra Kumar Sahu S/o Shri Shatrughan Lal Sahu Aged About 27 Years R/o House No. 6 Chhapra Colony, Hatkesar District Dhamtari, Chhattisgarh
2. Dharmendra Kumar Verma S/o Shri Paras Ram Verma Aged About 30 Years R/o Village Kohkabod, Post Pipariya, Tehsil Khairagarh, District- Rajnandgaon, Chhattisgarh.



3. Tilak Ram S/o Shri Latelu Ram Thakur Aged About 26 Years R/o Devpara, Odragahan, District Durg, Chhattisgarh.
4. Anmesh Kumar Lalpure S/o Shri Rajkumar Lalpure Aged About 30 Years R/o Quarter No. 1248/2, Baapu Upnagar, District : Bilaspur, Chhattisgarh
5. Ravindra Kumar Sahu S/o Shri Dhajaram Sahu Aged About 23 Years R/o Sonaidih, Post- Pondishankar, Block- Bamhandih, District- Janjgir Champa., District
--- Petitioners

Versus

1. State of Chhattisgarh Through- The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur, Chhattisgarh,
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, Raipur, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh,
4. Deputy Inspector General Of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, Raipur District Raipur, Chhattisgarh.
---- Respondents

WPS No. 8889 of 2019

1. Vikas Sharma S/o Shri Lakshmi Narayan Sharma Aged About 27 Years R/o 193 Puchhapaara Shashtri Nagar, Katghora, District- Korba, Chhattisgarh.
2. Sushil Kumar Banjare S/o Shri Milap Banjare Aged About 34 Years R/o House No. 67 Satnami Mohalla, Ward No. 04, Bilha District- Bilaspur, Chhattisgarh.
3. Martand Singh S/o Shri Madan Singh Aged About 38 Years R/o House No. 131 Sachool Para Dharampura, Sodhar, District- Mungeli, Chhattisgarh.
4. Sandeep Kumar Kaushik S/o Shri Bharat Lal Kaushik Aged About 30 Years R/o Ward No. 02 Pongariha, Matsagra District- Bilaspur, Chhattisgarh. **--- Petitioner**

Versus

1. State of Chhattisgarh through the Secretary, Department of Home Police Mahanadi Bhawan, Mantralaya, Atal Nagar, District- Raipur, Chhattisgarh.
2. Director General of Police Police Headquarters, Block No. 04 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District- Raipur, Chhattisgarh.
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No.4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District- Raipur, Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No.4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District- Raipur, Chhattisgarh.
--- Respondents

WPS No. 8891 of 2019

1. Satyaprakash Bhardwaj S/o Shri Sadharam Bhardwaj Aged About 27 Years R/o House No. 54, Gudipara, Ward No. 04, Village Jhilmili, Bhinsa District- Janjgir-Champa, Chhattisgarh.



2. Narendra Singh Rajput S/o Shri Dukhi Ram Rajput Aged About 31 Years R/o Bajrang Chowk, Ward No. 05 Sardha, Lormi District- Mungeli, Chhattisgarh.,
3. Avon Singh S/o Shri Krishna Ram Aged About 24 Years R/o 70, Bhakurra, Kallu Banjari, Churia District- Rajnandgaon, Chhattisgarh.
4. Rajesh Kumar Sahu S/o Shri Anand Kumar Sahu Aged About 21 Years R/o School Para, Ward No. 03, Uparwara, Abhanpur District- Raipur, Chhattisgarh.

---- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahandi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No.4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No.4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District- Raipur, Chhattisgarh.
4. Deputy Inspector General Of Polie (Administration) Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District- Raipur, Chhattisgarh.

--- **Respondents**

WPS No. 8911 of 2019

1. Chandresh Kumar Verma S/o Shri Narsingh Verma Aged About 26 Years R/o Thakurtola, Dhara District Rajnandgaon, Chhattisgarh.
2. Veenavani Jain W/o Shri Shivendra Jain Aged About 35 Years R/o House No.15 Narsari Para, Post Officer Sarona, District Kanker, Chhattisgarh.
3. Sulochna Yadav W/o Shri Arun Kumar Yada Aged About 34 Years R/o House No. 473, Ward No.12, Khopli District Durg, Chhattisgarh.
4. Santosh Kumar Sahu S/o Shri Panna Lal Sahu Aged About 29 Years R/o 5-B/29 Sector-1 Ward No.37 Bhilai-1 District Durg, Chhattisgarh.
5. Kamlesh W/o Shri Ashwani Kumar Aged About 32 Years R/o House No. 12/4 Street No. 12 Ward No. 38, Bhilai-1 District Durg, Chhattisgarh. --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur, Chhattisgarh.,
2. Director General of Police Police Headquarters, Block No.4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.
3. Additional Director General of Police (Recruitment/ Selection) Police Headquarters, Block No.4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No.4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.

--- **Respondents**

WPS No. 8985 of 2019

1. Govinda Chaturvedi S/o Shri Videshilal Chaturvedi Aged About 22 Years R/o Ward No. 02, Baloda District Janjgir Champa Chhattisgarh.



2. Deepak Kumar Patel S/o Shri Vishnu Patel Aged About 24 Years R/o House No. 10 Bamhni Kanhera, District Bemetara Chhattisgarh, District : Bemetara, Chhattisgarh
3. Virendra Sahu S/o Shri Ruplal Sahu Aged About 28 Years R/o House No. 92 Gegda Kabirdham District : Kawardha (Kabirdham), Chhattisgarh
4. Dharmendra Mandle S/o Shri Kashiram Mandle Aged About 27 Years R/o House No. 176, Rasedi, Sahada District : Balodabazar-Bhathapara, Chhattisgarh
5. Ganesh Ram Yadaw S/o Shri Bahorik Ram Yadaw Aged About 30 Years R/o Village Basha District Beltara Chhattisgarh, --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, Nawa Raipur District Raipur Chhattisgarh,
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh. --- **Respondents**

WPS No. 8989 of 2019

1. Abhishek Kumar S/o Shri P.R. Sahu Aged About 33 Years R/o Ward No. 6 Tifra Yadav Nagar, Tifra District : Bilaspur, Chhattisgarh
2. Ganesh Singh Maravi S/o Shri Harnam Singh Aged About 33 Years R/o Araiband Gunsari, Belsari, Takhatpur, District Bilaspur, Chhattisgarh.
3. Kalmlesh Kumar Sahu S/o Mahesh Kumar Sahu Aged About 30 Years R/o C-72 Police Basti, Bilaspur Industrial Estate, District : Bilaspur, Chhattisgarh
4. Satish Kumar Yadav S/o Shri Bedram Yadav Aged About 27 Years R/o Village Lamer District : Bilaspur, Chhattisgarh
5. Smt. Prabha Mandaley W/o Shri Rajesh Kumar Mandaley Aged About 36 Years R/o Ward No. 15 Near Guru Ghasidas Mandir Tarbahar, District Bilaspur., Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur, Chhattisgarh., District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.
3. Additional Director General of Police (Recruitment/ Selection) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.



4. Deputy Inspector General Of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh., District : Raipur, Chhattisgarh --- Respondents

WPS No. 8993 of 2019

1. Vedprakash Madhukar S/o Shri Bhuwan Lal Madhukar Aged About 26 Years R/o Ward No. 7, Mohabhata Road, District Bemetara Chhattisgarh.
2. Ravikant Madhyakar S/o Shri Shri Bhuwan Lal Madhukar Aged About 28 Years R/o Ward No. 7, Mohabhata, Road, District Bemetara Chhattisgarh.
3. Vedprakash Sahu S/o Shri Ramesh Kumar Sahu Aged About 24 Years R/o Dhaurabhatha District Durg Chhattisgarh.
4. Birendra Kumar Sahu S/o Narayan Prasad Sahu Aged About 30 Years R/o House No. 107, Dhaurabhatha District Durg Chhattisgarh.
5. Santosh Chandra S/o Shri Malik Ram Chandra Aged About 26 Years R/o Ward No. 1, Bahathagaon, Jaijaipur District Janjgir Champa Chhattisgarh.--

Petitioners

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, Nawa Raipur District Raipur Chhattisgarh.
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh. --- Respondents

WPS No. 8997 of 2019

1. Khilavan Janghel S/o Shri Santanu Odiya Aged About 24 Years R/o Kuthelikala, Chhuikhadan, District Rajnandgaon Chhattisgarh,
2. Husen Kumar Joshi S/o Shri Babulal Joshi Aged About 24 Years R/o House No. 137/10 Amaghat, Kada, Udaipur Chhuikhadan District Rajnandgaon Chhattisgarh,
3. Govind Ram Verma S/o Shri Hiralal Verma Aged About 28 Years R/o Kutelikala, Chhuikhadan District Rajnandgaon Chhattisgarh,
4. Sanjay Kumar Ratre S/o Shri Dhelaram Ratre Aged About 28 Years R/o House No. 34 Ward No. 2 Satnami Para, Gidha Sera, District Janjgir Champa Chhattisgarh.
5. Ashok Kumar Sahu S/o Shri Umendi Ram Aged About 29 Years R/o Village Misda District Janjgir Champa District : Janjgir-Champa, Chhattisgarh

---- Petitioners

Versus



1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, Nawa Raipur District Raipur Chhattisgarh.
 2. Director General Of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
 3. Additional Director General o Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
 4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan Atal Nagar District Raipur Chhattisgarh.
- Respondents**

WPS No. 9012 of 2019

1. Dharampal Sahu S/o Shri Mansa Ram Sahu Aged About 30 Years R/o Ward No. 2 School Para, Limo , District : Kawardha (Kabirdham), Chhattisgarh
 2. Pramod Kumar Chandravanshi S/o Ghanshyam Prasad Aged About 23 Years R/o House No. 33 Ward N. 2, Dongariya Kalan District : Kawardha (Kabirdham), Chhattisgarh
 3. Ramsharan Sahu S/o Shri Mast Ram Sahu Aged About 29 Years R/o Mohalla Dongariya, Kalan District : Kawardha (Kabirdham), Chhattisgarh
 4. Nemsingh Netam S/o Shri Ramesh Netam Aged About 23 Years R/o Dongariya Kalan, Pandariya District : Kawardha (Kabirdham), Chhattisgarh
 5. Sunil Kumar Chandravanshi S/o Shri Chhoturam Chandravanshi Aged About 22 Years R/o Lakhanpur, Kalan, Raveli District : Kawardha (Kabirdham), Chhattisgarh
- Petitioners**

Versus

1. State of Chhattisgarh through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh.
 2. Director General of Police Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
 3. Additioanl Director General Of Police (Recruitment / Selection), Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
 4. Deputy Inspector General Of Police (Administration) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
- Respondents**

WPS No. 9040 of 2019

1. Roshan Lal Miri S/o Shri Rajendra Kumar Miri Aged About 26 Years R/o 665, Ward No. 32, Ravigran, Telibandha, District- Raipur Chhattisgarh,
2. Gajadhar Verma S/o Shri Bisamber Verma Aged About 28 Years R/o Chikhli-1, Kurud, Kutela, District- Raipur Chhattisgarh.
3. Chaitanya Kumar S/o Shri Shri Raghunath Singh Aged About 28 Years R/o Village - Dhaurabhata District- Durg Chhattisgarh.



4. Ishwar Verma S/o Shri Chhedan Lal Verma Aged About 27 Years R/o 117, Tekari-1, Tekari Kunda, District : Raipur, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4, Sector- 19, Near Indrawati Bhawan, Atal Nagar, District- Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment/ Selection) Police Headquarters, Block No. 4, Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 9057 of 2019

1. Dilip Kumar Dhruv S/o Manharan Lal Dhruv Aged About 26 Years R/o Housing Board Colony Police Line Bairan Bazar, District : Raipur, Chhattisgarh
2. Shubham Singh Thakur S/o Shri Pawan Kumar Thakur Aged About 27 Years R/o House No. 41/1191, Near Satyanarayan Temple, Tikrapara, District : Raipur, Chhattisgarh
3. Pramod Kumar S/o Shri Ramcharan Tondon Aged About 26 Years R/o Ward No. 7, Masturi Pachpedi, District : Bilaspur, Chhattisgarh
4. Chandrakant Verma S/o Shri Narayan Verma Aged About 25 Years R/o Ward No. 3, Village Katai, Badnara District Chhattisgarh.
5. Vinod Kumar Kashyap S/o Shri Radheshyam Kashyap Aged About 34 Years R/p Basaha, Bichpara Beltara, District : Bilaspur, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General Of Police Police Headquarter, Block No. 4, Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No 4 Sector 19, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General Of Police (Administration) Police Headquarters, Block No 4 Sector 19, Atal Nagar, District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 9058 of 2019

1. Jitesh Kumar S/o Shri Padumnath Aged About 24 Years R/o House No. 207, Ward No. 14 Katoud , District : Janjgir-Champa, Chhattisgarh
2. Hulshan Kumar Gahare S/o Shri Sadhram Gahare Aged About 25 Years R/o Ward No. 2, Bitkuli, District : Bilaspur, Chhattisgarh
3. Manoj Sai S/o Shri Hari Bhajan Sai Aged About 30 Years R/o House No. 25, Pagurabaha, Kandalbaha, District : Jashpur, Chhattisgarh



4. Hari Shankar S/o Shri Mangtu Ram Aged About 23 Years R/o Bandhwapara, Lamer, District : Bilaspur, Chhattisgarh
5. Sharad Kumar Lahre S/o Shri Radheshyam Lahre Aged About 25 Years R/o Ward No. 19, Village Kachhar, Lofandi , District : Bilaspur, Chhattisgarh

---- **Petitioners**

Versus

1. State of Chhattisgarh through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- **Respondents**

WPS No. 9059 of 2019

1. Yuvraj Thakur S/o Sundar Singh Thakur Aged About 28 Years R/o House No. 43, Ward No. 18, Bhakhari Tehsil Dongargaon District : Rajnandgaon, Chhattisgarh
2. Sanjay Kumar Nishad S/o Nimu Ram Aged About 25 Years R/o Ward No. 14, Arjuni, Dongargaon , District : Rajnandgaon, Chhattisgarh
3. Santosh Kumar Sahu S/o Shri Shantanu Ram Sahu Aged About 25 Years R/o House No.00 Ward No. 1, Buddhubharada, Jangalpur, Dongargaon , District : Rajnandgaon, Chhattisgarh
4. Khelendra Kumar S/o Shri Lekhram Aged About 26 Years R/o House No. 265, Ward No. 11, Arjuni, District : Rajnandgaon, Chhattisgarh
5. Arun Kumar S/o Shri Rikhi Ram Aged About 25 Years R/o Village Khairjitti Post Dongrikhurd, District : Rajnandgaon, Chhattisgarh

--- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4, Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- **Respondents**

WPS No. 9074 of 2019

1. Anil Sahu S/o Shri Mareshi Sahu Aged About 24 Years R/o Ward No. 02, Gali No. 02, Sainath Colony, Kota , District : Raipur, Chhattisgarh



2. Durgeshwari Jalsej D/o Shri Ram Bagas Jalsej Aged About 31 Years R/o 127, Ward No. 08 Village Budeni, Khauli , District : Raipur, Chhattisgarh
3. Bhushan Lal Verma S/o Shri Ashok Kumar Verma Aged About 31 Years R/o Village Tulsi, District : Raipur, Chhattisgarh
4. Sunil Singh Rajput Thakur S/o Shri Tulsi Singh Rajput Thakur Aged About 24 Years R/o House No . 16 (1) , Thakurr Para, Koliha, Chakarbhata, District : Mungeli, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh through the Secretary Department of Home Police, Mahanadi Bhawan , Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. District General of Police Police Headquarters, Block 04 Sector - 19, Near Indrawati Bhawan Atal Nagar , District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 04 Sector 19, Near Indrawati Bhawan , Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters Block 04, Sector 19, Near Indrawati Bhawan , Atal Nagar, District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 9088 of 2019

1. Sujeet Kumar Tiwari S/o Shri Jagdamba Prasad Tiwari Aged About 25 Years R/o Near Sai Nath Temple, Kota , District : Raipur, Chhattisgarh
2. Gend Lal Maitry S/o Shri Krishna Kumar Maitry, Aged About 25 Years Ward No. 11 Kusumjhar , District : Janjgir-Champa, Chhattisgarh
3. Rakesh Kumar Sahu S/o Shri Pirthi Ram Sahu Aged About 30 Years R/o 65/1 Dangania, Dhamdha District : Durg, Chhattisgarh
4. Manokant Uikey S/o Shri Dhani Ram Uikey Aged About 24 Years R/o 18, Parwatipur, Umeshwarpur District : Surajpur, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police) , Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General Of Police, Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General Of Police (Recruitment / Selection) , Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General Of Police (Administration), Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 9090 of 2019

1. Krishna Kumar Chandravanshi S/o Shri Rameshwar Prasad Aged About 26 Years R/o Village Dongariyakal Post Pandatarai, District : Kawardha (Kabirdham), Chhattisgarh



2. Vinay Kumar S/o Shri Kamal Ram Aged About 25 Years R/o Bhothadih, Rankadih, Magariod, District : Dhamtari, Chhattisgarh
3. Gopalni Sahu D/o Shri Premlal Sahu Aged About 21 Years R/o Village Jhiriya, Post Kamta, Simga, District : Balodabazar-Bhathapara, Chhattisgarh
4. Sanjay Kumar S/o Shri Deepak Kumar Aged About 30 Years R/o Turkadih, District : Bilaspur, Chhattisgarh

--- **Petitioners**

Versus

1. State of Chhattisgarh Through The Secretary, Department Of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block Number 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 4, Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4, Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- **Respondents**

WPS No. 9126 of 2019

1. Rajesh Kumar Dewangan S/o Shri Lakshman Dewangan Aged About 25 Years R/o Awas Para, Sardha, District : Mungeli, Chhattisgarh
2. Lakshmi Narayan Sahu S/o Shri Kartikram Sahu Aged About 35 Years R/o Village Nathelapara, Daukapa, District : Mungeli, Chhattisgarh
3. Pratab Singh S/o Shri Phoolchand Rajput, R/o Village Sardha, District Mungeli, Chhattisgarh.

---- **Petitioner**

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/ Selection), Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District Raipur, Chhattisgarh.

--- **Respondents**

WPS No. 9261 of 2019

1. Khuman Singh Lahre S/o Shri Raj Kumar Aged About 24 Years R/o House No. 194, Ward No. 11, Ghasidas Para, Nawagaon Thuha, District : Dhamtari, Chhattisgarh
2. Dilkash Ansari S/o Shri Mahmuddin Ansari Aged About 21 Years R/o Ward No. 7, Village And Post - Vijaynagar, Tehsil Ramanujanj District Balrampur Ramanujanj, Chhattisgarh.



3. Lav Kumar S/o Shri Gyandas Rathore Aged About 31 Years R/o Q. No . 13/5, Manoranjan Mandir, Banki Mongra , District : Korba, Chhattisgarh
4. Deepak Verma S/o Shri Rajaram Verma Aged About 26 Years R/o Patel Para , Ward No. 04, Village Kosmandi, Tehsil Palari, District : Balodabazar-Bhathapara, Chhattisgarh
5. Rakesh Kumar Thakur S/o Shri Kedar Singh Aged About 29 Years R/o Village Raymunda, Achanakpur, District : Mahasamund, Chhattisgarh --- **Petitioners**

Versus

1. State Of Chhattisgarh Through The Secretary , Department Of Home Police , Mahanadi Bhawan Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General Of Police Police Headquarters, Block No 4 Sector - 19, Near Indrawati Bhawan Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General Of Police (Recruitment/selection) Police Headquarters, Block No. 04 Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General Of Police (Administration) Police Headquarters Block No 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar , District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 9266 of 2019

1. Bedprakash Baghel S/o. Shri Chinturam Baghel Aged About 30 Years R/o. 89, Ward No. 19, Satnami Para, Bicharpur , District : Bilaspur, Chhattisgarh
2. Yashwant Kumar S/o. Shri Ram Milan Aged About 25 Years R/o. Gudi Chowk, Village Dhurwakari, District : Bilaspur, Chhattisgarh
3. Ravindra Kumar Jagat S/o. Shri Lalji Jagat Aged About 21 Years R/o Pondi, Bittkuli, Belha , District : Bilaspur, Chhattisgarh
4. Kamal Narayan Khunthey S/o. Shri Bodhiram Khunthey Aged About 21 Years R/o. Ward No. 20, Borsi , District : Janjgir-Champa, Chhattisgarh --- **Petitioners**

Versus

1. State of Chhattisgarh through-The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/selection) Police Headquarters, Block No. 4, Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector-19, Near, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh --- **Respondents**

WPS No. 9273 of 2019

1. Ajay Kumar Marar S/o Shri Balmukund, Aged About 27 Years R/o House No. 51, Bango , District : Korba, Chhattisgarh
2. Shreekant Kumar Yadav S/o Shri Laxmi Prasad Yadav Aged About 31 Years R/o Yadavpara, Treekunda, Krishna Nagar, District - Balrampur Chhattisgarh.



3. Sanjay Kumar Yadav S/o Shri Rambriksh Yadav Aged About 27 Years R/o House No. 3, Parsagudi Road, Near Panchayat Bhawan, District : Balrampur, Chhattisgarh
4. Chandra Shekhar S/o Shri Sukhee Ram Aged About 32 Years R/o Ward No. 16, Bemcha, District : Mahasamund, Chhattisgarh
5. Chhote Lal S/o Shri Sarsaram Banjare Aged About 25 Years R/o Ward No. 19, Bazarpara, Jhilmili, Bhainsa , District : Janjgir-Champa, Chhattisgarh

---- **Petitioners**

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police) , Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh

--- **Respondents**

WPS No. 9281 of 2019

1. Chandrahas Singh Dhurve S/o Shri Titru Singh Dhurve Aged About 29 Years R/o House No. 16 A, School Para, Jakad Bandha, Surhi, District : Mungeli, Chhattisgarh
2. Jai Kumar Patel S/o Shri Ramnarayan Patel Aged About 32 Years R/o 99/2, Gudeli Mandir Para, Sarangarh, District : Raigarh, Chhattisgarh
3. Prakash Patel S/o Shri B.K. Patel Aged About 29 Years R/o B-5/123, Ward No. 33, B-Type Godripara, Kuarasia, Chirmiri, District : Koriya (Baikunthpur), Chhattisgarh
4. Kishan Kumar Chandra S/o Shri Shyam Lal Chandra Aged About 29 Years R/o House No. 381, Rajiv Nagar, Dabhara, Sukhda, District : Janjgir-Champa, Chhattisgarh
5. Kedar Nath Chandra S/o Shri Balram Chandra Aged About 26 Years R/o House No. 379, Ward No. 19, Sukhda, District : Janjgir-Champa, Chhattisgarh

---- **Petitioners**

Versus

1. State of Chhattisgarh Through- The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh



4. Deputy Inspector General of Police (Administration) Police Headquarters, Block No. 4 Sector- 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh --- Respondents

WPS No. 9812 of 2019

1. Prahlad Kumar Sahu S/o Shri Khamhan Lal, Aged About 25 Years R/o Ward No. 7 Giddha, District : Janjgir-Champa, Chhattisgarh
2. Vicky Jatvar S/o Shrikeshav Jatvar, Aged About 21 Years R/o 171, Near Ghasidas Chowk, Rasedi, District : Balodabazar-Bhathapara, Chhattisgarh
3. Amit Kurre S/o Shri Brijmohan Kurre, Aged About 30 Years R/o Village And Post Pachpedi, P.S. Masturi, District : Bilaspur, Chhattisgarh
4. Dinesh Chandra Patel S/o Shri Anand Ram Patel, Aged About 32 Years R/o House No. 54, Dhuma , District : Bilaspur, Chhattisgarh --- Petitioners

Versus

1. State of Chhattisgarh through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment/ Selection), Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh --- Respondents

WPS No. 9978 of 2019

1. Radharaman Patel S/o Shri Komal Prasad Patel Aged About 29 Years R/o Ward No. 07, Gudipara, Ghuma, District : Bilaspur, Chhattisgarh
2. Vikas Singh Maravi S/o Shri Harnaam Singh Maravi Aged About 22 Years Shri Harnaam Singh Maravi R/o Village Gunsari, District : Bilaspur, Chhattisgarh
3. Devendra Kumar S/o Shri Keshv Ram Aged About 24 Years R/o 73 Sarekha Post Bhatagaon (B), District : Balod, Chhattisgarh
4. Chandrabhan Singh Tandan S/o Shri Bhenaram Tandan Aged About 27 Years R/o Ward No. 9 Borsi, Mandir Chowk, Pamgarh, Kosa, District : Janjgir-Champa, Chhattisgarh
5. Tikesh Sahu S/o Shri Narottam Sahu Aged About 26 Years R/o Ward No. 4 Village Rakadih Post Bodhiti, District : Dhamtari, Chhattisgarh --- Petitioners

Versus

1. State of Chhattisgarh Through The Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur, Chhattisgarh.
2. Director General of Police, Police Headquarters, Block No. 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General Of Police (Recruitment/ Selection), Police Headquarters, Block No. 4 Sector 19 Near Indrawati Bhawan, Atal Nagar , District : Raipur, Chhattisgarh



4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
--- Respondents

WPS No. 10033 of 2019

1. Ashwani Kashyap S/o Shri Jitendra Kashyap Aged About 27 Years R/o Yadunandan Nagar Tifra , Ward No. 07 Yadav Nagar, Industrial Estate, District - Bilaspur Chhattisgarh.
2. Virendra Kumar Rajak S/o Shri Banshilal Rajak Aged About 33 Years Ward No. 2 Musalman Mohalla, Kududan District - Bilaspur, Chhattisgarh.
--- Petitioners

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police) Mahanadi Bhawan, Mantralaya, Atal Nagar, District : Raipur, Chhattisgarh
2. Director General of Police, Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
3. Additional Director General of Police (Recruitment / Selection), Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District : Raipur, Chhattisgarh
4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4 Sector - 19, Near Indrawati Bhawan, Atal Nagar, District - Raipur Chhattisgarh.
--- Respondents

WPS No. 8796 of 2019

1. Manish Kumar S/o Shri Jainendra Kumar Aged About 30 Years R/o Ward No. 9 Patelpara Salka, Khadgawa, Village Salka Post Dawadand District : Koriya (Baikunthpur), Chhattisgarh
2. Suraj Kumar S/o Shri Somaru Yadav Aged About 27 Years R/o Jamapara Ward No. 19, Baikunthpur, District Koriya Chhattisgarh., District : Koriya (Baikunthpur), Chhattisgarh
3. Devpratab Singh S/o Shri Mohanlal Singh Aged About 23 Years R/o Bansipur, Post Jarhi District Surajpur Chhattisgarh
4. Mohan Ram Patel S/o Shri Nasib Ram Patel Aged About 27 Years R/o House No. 161 Ward No. 9 Biranpur, Kala, Daniya District Rajnandgaon Chhattisgarh,
5. Santosh Kumar Nirala S/o Bhookhan Lal Nirala Aged About 26 Years R/o House No. 95, Ward No. 7 Purani Basti, Gangajal Misda, District Janjgir Champa Chhattisgarh,
--- Petitioners

Versus

1. State of Chhattisgarh through the Secretary, Department of Home (Police), Mahanadi Bhawan, Mantralaya, Atal Nagar, District Raipur Chhattisgarh
2. Director General of Police Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh.
3. Additional Director General of Police (Recruitment/ Selection), Police Headquarters, Block No. 4 Sector 19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh., District : Raipur, Chhattisgarh



4. Deputy Inspector General of Police (Administration), Police Headquarters, Block No. 4 Sector-19, Near Indrawati Bhawan, Atal Nagar, District Raipur Chhattisgarh. --- Respondents

For the Petitioners : Mrs. Naushina Afrin Ali with Shri Topilal Bareth, Mr. Nitansh Kumar Jaiswal and Mr. Ajay Kumrani, Advocates

For the State/Respondents : Mr. Amrito Das, Addl. Advocate General & Mr. Avinash Singh, P.L.

Hon'ble Shri Justice Goutam Bhaduri

CAV ORDER/JUDGMENT

1. Since the issue pertains to cancellation of recruitment process/ selection to the vacant posts of Constables (GD) in the entire batch of petitions, they are heard and decided together by the common order.
2. The common challenge is to the order dated 27.09.2019 filed as Annexure P-1 whereby the recruitment process for selection to 2259 vacant posts of Constables (General Duty) in Police Force was cancelled.
3. The facts of the case are that on 29.12.2017, an advertisement was issued for selection and recruitment of Constables (General Duty). The said advertisement was made to fall in line with the proposed amendment which was to be incorporated in Chhattisgarh Police Executive Force Constable (Recruitment and Conditions of Service) Rules 2007 (henceforth called as "the Rules of 2007"). On 03.01.2018, the filling of on-line application forms started and the last date for submission of on-line application was 04.02.2018. The petitioners



contend that on 23.2.2018, a gazette notification was issued by the State wherein the proposed amended rules were notified. Thereafter, as per the time-schedule, in the month of May-June, 2018 the candidates were called to undergo the Physical Proficiency Test and physical measurements for recruitment to the post of Constable (GD). Subsequently on 07.09.2018, the Additional Director General of Police issued letters to all the Superintendents of Police in the State for taking suitable steps to conduct the written examination of Constable (General Duty) Recruitment for 2017-2018. The written test was conducted on 30th September, 2018. Thereafter the model answers were published on 04.10.2018 by the Police Headquarters in the official website and objections were invited. Subsequent thereto on 26.12.2018, the model answers were again published by the Police Head Quarters and after sorting out objections, 4 questions were deleted in all the 4 sets of question/answer sheets.

4. Thereafter since the result thereof was not declared, a Writ Petition bearing WPS No. 1923 of 2019 was filed by few of the candidates wherein this Court by order dated 18.03.2019 directed respondent No.2 to take decision within a period of 60 days for publication of results. Thereafter on 27.09.2019, the orders have been passed by respondent no.2 for cancellation of recruitment process of the Constables (GD) on the ground that it may give rise to certain legal impediment as per the opinion of the Law Department. Thereafter on the same date i.e., 27.09.2019 the gazette notification was issued by respondent No.1 whereby the earlier amended rules of 23.02.2018 were replaced by old rules and the Officer-In-Charge was appointed for recruitment and selection afresh.



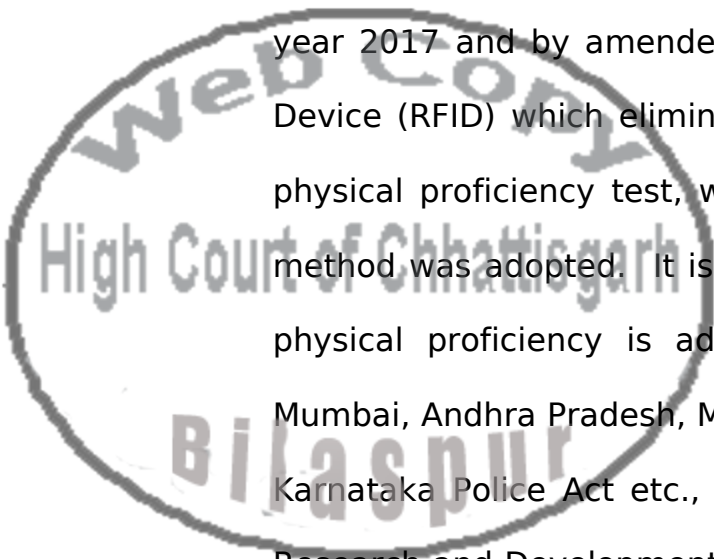
5. Learned counsel for the petitioners would submit that the entire process of recruitment of Constables (GD) were completed and only the results were awaited. It is contended that the recruitment process was done on the basis of amended recruitment rules for the Constable and in the initial advertisement, the criteria for selection of Physical Proficiency Test was published which would require for a male candidate to complete 1500 meters run in 5.40 minutes and for a female candidates, the requirement of running was of 800 meters in 3.20 minutes. It is stated that the proposed rules before the amendment was notified before 23.02.2018 were in public domain and initially after qualifying in Physical Proficiency Test, the subsequent written examination was conducted.

6. It is further contended that in respect of recruitment to the post of Constable Telecom Department, on 14.05.2018 the on-line applications were invited from the candidates for filling up vacant posts of Constable Telecom pursuant to the amended rules. It is stated that the last date for filling up of application forms for the Constable Telecom was 14.06.2018 and on 14.6.2018 itself the gazette notification of amended Rule was made after Constable Telecom Recruitment Rules. It is stated that the persons who passed though the similar like nature of test i.e., Constable Telecom were selected and recruited whereas in respect of the petitioners on the ground of technicalities the recruitment process has been cancelled. It is further stated that the rules were amended invoking section 50 of the C.G. Police Regulation 2007 and it is further contended that the said Police Regulation do not contemplate about the publication of the rules. Therefore, it is stated that the hyper technical view was



adopted that the gazette notification is not done when the recruitment process forms were filled up. Reference was made to a case law reported in *(2002) 6 SCC 127 G.N. Nayak Vs. Goa University* and would submit that when every-thing was in the public domain and in the know of the candidates who participated in the examination, cancellation of the examination merely on the basis of apprehension is illegal arbitrary and without application of mind.

7. It is further contended that the recruitment process started in the year 2017 and by amended Rules the Radio Frequency Intervention Device (RFID) which eliminates the human intervention to judge the physical proficiency test, which was more scientific and transparent method was adopted. It is further stated that the process for test of physical proficiency is adopted from different Police Agencies of Mumbai, Andhra Pradesh, Madhya Pradesh, Telengana, BSF and CRPF, Karnataka Police Act etc., and as was advised by Bureau of Police Research and Development, Ministry of Home Affairs, Government of New Delhi. Therefore, the same is more scientific and no fault can be attributed. Further it is contended that the State is silent as to what was the reason to cancel the examination since no complaint of corrupt practice or like nature whatsoever was made in respect of examination. Referring to a case law reported in *(1993) 2 SCC 279 Para 21 Page 297 Mahesh Chandra v. Regional. Manager, UPFC*, it is stated that the respondents have failed to satisfy and the authority should justify the action assailed on the touch-stone of justness, fairness, reasonableness and as a reasonable prudent owner/employer.





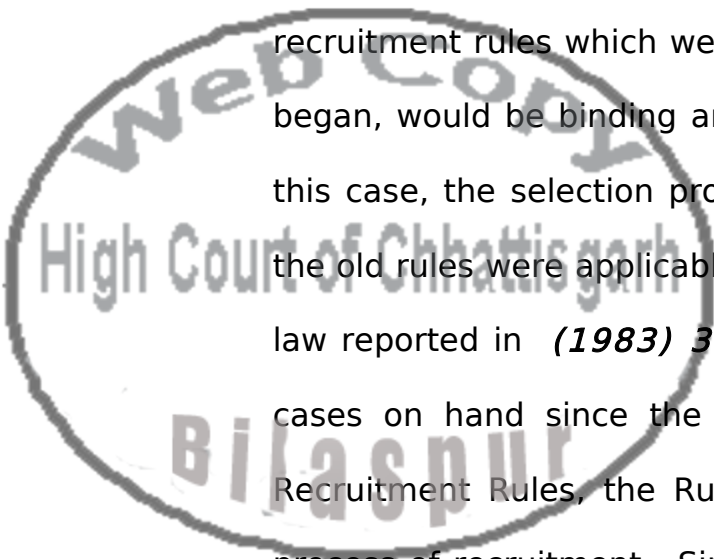
8. It is further contended that unless certain bias is shown, only on whimsical apprehension, the said process cannot be stalled. The further reference was made in *(2002) 2 SCC 712 Paras 33 and 34* to contend that the authority in a judicial or quasi judicial matters must act impartially. Lastly referring to *(2005) 1 SCC 625 (Paras 8 & 9)*, it is contended that the policy decision of the like nature has to be tested qua Article 14 of the Constitution of India. Therefore, only on arbitrary action, the hopes and aspirations of those people cannot be shattered as it was their legitimate expectation to be treated in certain way by the administrative authority and in absence of any particular incident, only on the opinion of Law Department, the examination of like nature could not have been cancelled. Therefore, the action cancelling the examination is arbitrary, bad and lack of fairness and not supported by any reason in view of the principles laid down by the Supreme Court (supra) and prays for quashing of the order dated 27.09.2019 (Annexure P-1).

9. Per contra, learned State Counsel would refer to the document and submits that the Rules of 2007 were made in exercise of delegated power under Article 309 of the Constitution of India, therefore, the rules cannot be amended by virtue of section 50 of the Chhattisgarh Police Act, 2007. Referring to gazette notification of 23.02.2018 whereby the Rule of 2007 was amended, it is contended that the Chhattisgarh Police Act 2007 is framed for different purpose wherein the recruitment of like nature laying down the qualification has not been included. Consequently even if the rules have been amended in exercise of power under section 50 of the Act, 2007, the same cannot be given effect to. It is stated that therefore the illegality of



notification dated 23rd February, 2018 was undone by the subsequent amendment of the gazette in exercise of power under Article 309 of the Constitution of India. It is stated that the Rules of 2007 was occupying the field when the last date for submission of application was fixed as 04th February 2018. There are certain replacement and deletion of rules of the criteria was made under Rule 6.

10. Referring to the decision rendered in *SLP (Civil) No.2631 of 2009 (State of Bihar v. Mithilesh Kumar)*, it is stated that the recruitment rules which were existing on the date when the selection began, would be binding and not the subsequent amendment and in this case, the selection process started on 29.12.2017, at that time, the old rules were applicable in the statute book. Referring to a case law reported in *(1983) 3 SCC 284* it is further stated that in the cases on hand since the vacancies arose prior to amendment of Recruitment Rules, the Rules before amendment would govern the process of recruitment. Similar reliance was placed in *N. T. Devin Katti Vs. Karnataka Public Service Commission (1990) 3 SCC 157*. It is further contended that no prejudice would be caused when the candidates who appeared in pursuance of earlier advertisement would be given the opportunity to appear again and no further fee would be charged.
11. Further referring to a decision of Supreme Court in *State of M.P. Versus Raghuvver Singh Yadav (1994) 6 SCC 151*, it is contended that the selection process can always be cancelled before the finality of selection process and the recruitment rules are amended changing the qualification for appointment and in this case, recruitment commenced on the basis of wrong advertisement and as





such the candidates facing the selection process do not acquire any vested right to be appointed to the post advertised since no right accrues even on selection. Further reliance was placed in *Chairman, All India Railway Recruitment Board v. K. Shyam Kumar (2010) 6 SCC 614* and contended that even if a number of vacancies were notified for appointment and adequate number of candidates were found successful, they would not acquire any indefeasible right to be appointed against such vacant posts especially when the final merit list was never published and no appointment orders were issued to the candidates. It is stated that the selection process has not yet been concluded, therefore, no mandamus can be sought for by any candidate who is neither selected nor appointed. It is further submitted that the prescription of mode of recruitment and criteria for selection are in the exclusive domain of the employer and what procedure to be adopted in the selection, it is prerogative of the State and no criteria can be laid down by the Court for selection. Reliance was placed in **(2008) 9 SCC 242**. Accordingly it is contended that the petitions are liable to be dismissed.

12. Heard learned counsel for the parties and also perused the documents. The undisputed facts are that a notice in Chhattisgarh Police Website was issued in the month of December, 2017. Subsequently an advertisement was issued on 29.12.2017 which is filed as Annexure P-2. In the said advertisement, the Physical Proficiency Test was a condition precedent that for male candidates the qualifying measure would be completion of 1500 meters race in 05.40 minutes and likewise for female candidates the qualifying



measure would be completion of 800 meters race in 03.20 minutes. The said clause in the advertisement under the head Physical Proficiency Test reads as under :

शारीरिक दक्षता परीक्षा :-

शारीरिक दक्षता परीक्षा, नापजोख में सफल पाये गये अभ्यर्थियों के लिए अनिवार्य है, जिसके अंतर्गत पुरुषों के लिये 1500 मी. दौड़, 05 : 40 मिनट एवं महिलाओं के लिये 800 मी. दौड़ 03 : 20 मिनट में पूर्ण करना होगा। इसके लिए कोई अंक निर्धारित नहीं है, यह क्वालीफाईंग प्रकृति का है। शारीरिक दक्षता परीक्षा में असफल अभ्यर्थियों को इसी स्तर पर अनुत्तीर्ण कर दिया जावेगा और उन्हें लिखित परीक्षा में सम्मिलित नहीं किया जावेगा। अपने प्रदर्शन मूल्यांकन से असंतुष्ट होने पर अभ्यर्थी द्वारा चयन समिति के समक्ष अपील की जा सकेगी। जिसका तत्काल निराकरण किया जावेगा। इस संदर्भ में चयन समिति का निर्णय अंतिम होगा।

13. Admittedly on the date of advertisement, the Rules named and styled as *Chhattisgarh Police Executive Force, Constable (Recruitment and Conditions of Service) Rules, 2007* (hereinafter referred to as the "Rules of 2007") was existing which is filed as Annexure R-1. The said rules do not have the aforesaid clause which was shown in advertisement. Instead, the following Rule for Physical Proficiency Test was prescribed, which reads as under:

(6) उपनियम (1) के खण्ड (क) के अधीन प्रतियोगी परीक्षा द्वारा चयन की प्रक्रिया निम्नानुसार होगी अर्थात:-

(एक) आवेदन पत्रों की छानबीन – आवेदन फार्म की छानबीन करते हुए, समस्त निर्धारित अर्हताओं को पूर्ण करने वाले अभ्यर्थियों को प्रथम चरण के अन्तर्गत चयन प्रक्रिया में भाग लेने की पात्रता होगी। यथासंभव आवेदन फार्म लेने के बाद समस्त प्रक्रिया कम्प्यूटराईज्ड होगी।

(दो) शारीरिक माप का मान – प्रथम चरण के अन्तर्गत आवेदन फार्म एवं दस्तावेजों की छानबीन उपरान्त दस्तावेज सही पाये जाने तथा निर्धारित अर्हताओं को पूर्ण करने वाले आवेदकों का शारीरिक नापजोख नियम 9 के उपनियम (5) के



(क) से (घ) के अनुसार (आँखों की दृष्टि, एवं आँखों से संबंधित अन्य जांच को छोड़कर) किया जावेगा तथा आगामी प्रक्रिया में सम्मिलित होने संबंधी अनुमति पत्र केवल नापजोख में सफल पाये गये अभ्यर्थियों को ही दिया जावेगा।

(तीन) शारीरिक दक्षता परीक्षा :- शारीरिक दक्षता परीक्षा (टेस्ट) सभी अभ्यर्थियों के लिये अनिवार्य है, जो कुल **100 अंको** का होगा और इसमें निम्नलिखित प्रतिस्पर्धायें सम्मिलित होंगी:-

(अ) लम्बी कूद	20 अंक
(ब) उँची कूद	20 अंक
(स) गोला फेंक	20 अंक
(द) 100 मीटर दौड़	20 अंक
(इ) 800 मीटर दौड़	20 अंक

प्रत्येक परिणाम के लिये दिये जाने वाले अंको का विस्तृत विवरण अनुसूची –तीन में विनिर्दिष्ट किये गये हैं।

उपरोक्त सभी आयटमों हेतु अभ्यर्थियों को केवल एक ही अवसर प्रदान किया जावेगा तथा सामान्य जाति के अभ्यर्थियों के लिए निर्धारित 100 अंकों में से 60 प्रतिशत तथा अनुसूचित जाति/ अनुसूचित जनजाति/ अन्य पिछड़ा वर्ग के अभ्यर्थियों को 50 प्रतिशत अंक प्राप्त करना अनिवार्य होगा। अभ्यर्थियों को उपरोक्त समस्त आयटमों में भाग लेना अनिवार्य है। अपने प्रदर्शन मूल्यांकन से असंतुष्ट होने पर अभ्यर्थी द्वारा चयन समिति के समक्ष अपील की जा सकेगी जिसका तत्काल निराकरण किया जावेगा। इस संदर्भ में चयन समिति का निर्णय अंतिम होगा। शारीरिक प्रवीणता टेस्ट सूर्योदय से सूर्यास्त के मध्य पर्याप्त रोशनी की अवस्था में कराया जावेगा। रात्रि अथवा कृत्रिम प्रकाश में यह परीक्षा नहीं कराई जावेगी। शारीरिक प्रवीणता टेस्ट का तत्काल रिकार्ड रखने विवादों को समाप्त कर परीक्षा प्रवेश-पत्र का कार्य करने वाला एक बहुउद्देशीय कार्ड का आदर्श नमूना संलग्न है, जिसे अनिवार्यतः अपनाया जावे।

14. The last date for submission of on-line application was on 04.02.2018. The Rules of 2007 though did not contain the clause of qualifying Physical Proficiency Test but was advertised as aforesaid. The gazette notification to amend the rule was made on 23.02.2018 (Annexure P-5) wherein the Physical Proficiency Test was included in the Rule for



qualifying the male candidates in respect of run race of 1500 meters in 05.40 minutes and for the female candidates, the qualifying measure would be 800 meters run in 03.20 minutes. Subsequently the candidates were called for physical measurements as per the initial advertisement and subsequently the Rules were amended and after shortlisting the candidates, the written examination for recruitment of constables against 2259 vacant posts was conducted on 30.09.2018. Thereafter the model answers to the questions of written examination were issued by the police headquarters in the official website of the Police on 04th October 2018 and objections were invited. After the objections were received, 4 questions were deleted in all sets. However, the result remained still undeclared.

15. Thereafter since the results were not declared, few of the candidates who appeared in the examination filed a writ petition before this Court bearing WPS No.1923 of 2019 wherein this Court by order dated 18.03.2019 (Annexure P-9) observed that the decision be taken within a period of 60 days from the date of receipt of such order. Subsequently on 27.09.2019 a gazette notification came into being vide Annexure P-17 whereby the entire process was cancelled, which is subject of challenge by all the petitioners.

16. The submission of the petitioners is that the recruitment was done on the basis of amended recruitment rules of constables and was made known to everyone, therefore, the subsequent decision to cancel the examination would be a hyper technical in nature. In support of their submission, reliance was placed on a decision of the Supreme Court reported in (2002) 6 SCC 127 (supra) wherein certain guidelines were issued in terms of Police Act and there no existing rules guiding the



said subject was occupying the field. In such background, the Court has laid down that when the candidates were aware of certain Order, participated in the interview and knew the contents, subsequently it would not be a void but an irregularity which could be curable and can be cured and therefore, the technicalities must not to out-weight the course of justice.

17. In the instant case, the State has come out with a specific plea that the advertisement was not in accordance with Rule which was existing on the date. It is also an admitted position that when the advertisement was made on 29.12.2017 for recruitment of constables, the Rules of Chhattisgarh Police Executive Force, Constable (Recruitment and Conditions of Service) Rules, 2007 was occupying the field. The intention of the State would further be fortified by their notification dt.27th Sept. 2019 filed as Annexure P-17 wherein the old rules were again restored. Till that date, the results were not declared.

18. In the aforesaid factual context, the law laid down by the Supreme Court in *Ashish Kumar v. State of U.P. (2018) 3 SCC 55* would be relevant wherein the Supreme Court has held that when any part of advertisement which is contrary to the statutory rules, the statutory rules has to be given a way to the statutory prescription. The Statutory rules when the advertisement was made on 29.12.2017 was of 2007 which prescribes a different physical test for men and women as the Rules of 2007 prescribe different proficiency test. Therefore, the law laid down by the Supreme Court in *Ashish Kumar Vs. State of U.P (Supra)* would govern the field. The relevant para reads as under :



“27. Any part of the advertisement which is contrary to the statutory rules has to give way to the statutory prescription. Thus, looking to the qualification prescribed in the statutory rules, the appellant fulfils the qualification and after being selected for the post denying appointment to him is arbitrary and illegal. It is well settled that when there is variance in the advertisement and in the statutory rules, it is the statutory rules which take precedence. In this context, reference is made in the judgment of this Court in *Malik Mazhar Sultan v. U.P. Public Service Commission(2006) 9 SCC 507, Para 21*. Para 21 of the judgment lays down the above proposition which is to the following effect : (SCC p. 512) :

“21. The present controversy has arisen as the advertisement issued by the PSC stated that the candidates who were within the age on 01.07.2001 and 01.07.2002 shall be treated within the age for the examination. Undoubtedly, the excluded candidates were of eligible age as per the advertisement but the recruitment to the service can only be made in accordance with the Rules and the error, if any, in the advertisement cannot override the Rules and create a right in favour of a candidate if otherwise not eligible according to the Rules. The relaxation of age can be granted only if permissible under the Rules and not on the basis of the advertisement. If the interpretation of the Rules by the PSC when it issued the advertisement was erroneous, no right can accrue on the basis thereof. Therefore, the answer to the question would turn upon the interpretation of the Rules.”

19. The other submission of the petitioners is that the Radio Frequency Intervention Device is more scientific and can be relied upon. The said question would not fall for consideration to decide these writ



petitions as the petitions are decided on the limited arena as to what would happen when the advertisement is against the statutory rules.

20. In case of *State of Bihar Vs. Mithilesh Kumar* , SLP (Civil) No.2631 of 2009 decided on August 19, 2010 (SCC Online) the Supreme Court has laid down that Recruitment Rules existing on the date when the selection process began shall be binding. The Court further observed that the earlier decisions, which have explained the law with regard to the applicability of the Rules which are amended and/or altered during the selection process, unanimously say that the norms or Rules as existing on the date when the process of selection begins will control such selection and any alteration to such norms would not affect the continuing process unless the same is given a retrospective effect.

21. Likewise in *Y.V. Rangaiah Versus. J. Sreenivasa Rao (1983) 3 SCC 284* the Supreme Court held that the vacancies which occurred prior to amended rules would be governed by the old rules and not by the amended rules. It is also held that filling up of posts which fall vacant prior to the amended rules would be governed by the old rules and not by the new rules.

22. In *N.T. Devin Katti v. Karnataka Public Service Commission, (1990) 3 SCC 157 (Supra)* the Supreme Court laid down that the candidates who appeared in written or vivo voce test though acquire right for consideration for selection, but such rights are not absolute in the matter. It was further observed that the legislative intent is to be ascertained either by express provision or by necessary implication and If the amended rules are not in retrospective in nature



the selection must be regulated in accordance with rules which were in force on the date of advertisement.

23. In *State of M.P. Vs. Raghuveer Singh Yadav 1994 6 SCC 151*, the Supreme Court laid down the law that the State has got power to prescribe the qualifications for recruitment. It is further observed that the candidates who had appeared for the examination and passed the written examination would only get legitimate expectation to be considered of their claim according to the rule then in vogue. Obviously no candidate acquired any vested right against the statute, therefore, the State would be within its power to withdraw the notification by which it had previously notified the recruitment and to issue a fresh notification in this regard on the basis of amended rules.

24. Further in *Union of India Vs. Tarun K. Singh (2003) 11 SCC 768*, it is stated that an individual applicant for any particular post does not get a right to be enforced by mandamus unless and until he is selected in the process of selection and gets a letter of appointment. In the cases in hand, no selection list has been published. In view of the aforesaid, discussions, this Court is of the view that when the advertisement was made on 29.12.2017, the physical proficiency test which was otherwise than in the existing rule of 2007 was holding the field on that date. Therefore, the advertisement was contrary to the statutory rule which prescribe the qualification. Subsequently the rule having been amended on 23.02.2018, the selection process continued and eventually again on 27.09.2019, the amended rule of 2018 was nullified. Till then, the names of the selected candidates were not revealed or published. Under the circumstances, the contention of the petitioners is contrary



to the dictum laid down by the Supreme Court in *Mallik Mazhar Sultan v. U.P. Public Service Commission (2006) 9 SCC 507, Para 21* which was further followed in *Ashish Kumar Vs. State of UP (2018) 3 SCC 55 (Supra)*. Consequently no mandamus can be issued in favour of the petitioners.

25. In the result, the petitions fail and are dismissed.

Sd/-
GOUTAM BHADURI
JUDGE

